

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2432
ANSWERED ON:07.08.2003
FUNDS FOR POWER GENERATION AND DISTRIBUTION
THAAWAR CHAND GEHLOT

Will the Minister of POWER be pleased to state:

- (a) the funds provided under different heads by the Union Government to increase power generation, distribution and transmission during the last three years;
- (b) the details of power generation during each of the last three years, State-wise; and
- (c) the steps being taken by the Government to meet the demand of the power in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) : The funds allocation made under different heads by the Union Government to increase power generation, distribution and transmission during the last three years are as follows:-

(Rs. crore)

2000-01 2001-02 2002-03

Generation	5410.70	7757.28	7932.46
Transmission	2166.14	2352.00	2577.00

Distribution is the State subject. However, Ministry of Power is providing funds to State Governments under Accelerated Power Development and Reforms Programme (APDRP) to strengthen sub-transmission and distribution schemes. The funds released to State Governments under this programme during the last three years are as follows :-

2000-01	: Rs.615.70 Crore
2001-02	: NIL
2002-03	: Rs.2134.78 Crore

(b) : The State-wise power generation during the last three years i.e. 2000-01, 2001-02 and 2002-03 is at Annex.

(c) : Apart from capacity addition target of 41,110 MW in the Tenth Plan, Ministry of Power have taken following steps to improve further the power supply position in the country :

- An addition capacity of 3000 MW is expected to come from renewable sources of energy. In addition, supply of 1000 MW from Tala Hydroelectric Project in Bhutan is expected in the 10th Plan.

- Undertaking energy conservation measures for which the Energy Conservation Act has been enacted and the Bureau of Energy Efficiency constituted.

- Reducing technical losses in distribution. The Accelerated Power Development and Reforms Programme (APDRP) is designed for the attainment of this objective.

- Undertaking Renovation & Modernization (R&M) of existing power stations which combined with improved Operation and Maintenance practices would lead to higher availability and generation.

- Export of power from surplus to deficit region through the gradual development of a National Grid to optimize utilization of generating capacity on an all India basis.

- Installation of captive plants. The new Electricity Act provides for a liberal framework for construction of captive power plants freely.

ANNEXE

ANNEXE REFERED TO IN REPLY TO PART (b) OF UNSTARRED QUESITON NO. 2432 TO BE ANSWERED IN THE LOK SABHA ON 07.08.2003.

Details of State-wise SEBs/PSUs generation during last three years.

(in MU)

State	SEB/PSU	2000-01	2001-02	2002-03
Delhi	DVB	2800	2677	3496
J & K	J & K	564	541	381
H.P.	H.P.S.E.B	1165	1146	1317
HARYANA	H.P.G.C.	3795	5314	6211
RAJASTHAN	RRVUNL	10236	11256	14054
PUNJAB	P.S.E.B.	17599	18406	17166
U.P.	UPRVUNL	19582	20510	20967
	UPHPC	5301	2030	1454
UTTARANCHAL	UTTARANCHAL	0	2914	3343
GUJARAT	G.E.B.	23337	22933	23456
	GSECL	2883	3136	3398
	GSEG LTD	0	171	878
MAHARASHTRA	M.S.E.B	45849	48929	48283
M.P.	M.P.E.B	22237	14735	16403
CHATTISGARH	C.S.E.B	0	8148	7839
A.P.	APGENCO	29657	28369	26707
	APGPCL	1978	1950	2031
KARNATAKA	KPCL	19440	9244	6823
	KEB	237	231	264
	VVNL KARNATAKA	658	772	715
KERALA	KSEB	6969	6719	4814
TAMIL NADU	TNEB	25123	25547	24912
PONDICHARY	PPCL	233	250	265
BIHAR	BSEB	2260	731	590
JHARKHAND	JSEB	0	1523	1310
	TENUGHAT VID.	1333	1157	1369
ORISSA	OPGC	3006	2598	2613
	OPHC	4612	6456	3153
WEST BENGAL	WBSEB	3635	1387	510
	WB P.DEV. CORP.	7507	11777	13935
	D.P.L.	597	1041	1476
SIKKIM	SIKKIM	21	35	35
A & N ISLAND	A&N ISLAND	0	0	0
ASSAM	ASEB	932	842	743
MEGHALAYA	MSEB	658	613	573
TRIPURA	TRIPURA	312	289	340
MANIPUR	MANIPUR	0	0	0
ARU. PRADESH	ARU. PRADESH	13	19	10
NAGALAND	NAGALAND	0	4	2
	TOTAL SEB/PSU	264529	273776	272778
	ALL INDIA	499548	515247	531607